

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 20487-- JK (LD) of 2025

DATED:- 24 - 12 - 2025

Sanction is hereby accorded to the appointment of Officer's of Revenue Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

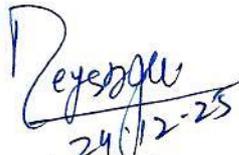
Secretary to Government

Dated:- 24 - 12 - 2025

No:-LAW-OIC/12/2025

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Revenue Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


24/12-25
(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No.20487–JK (LD) of 2025 dated 24.12.2025.

S No.	Case No.	Case Title	OIC	Mobile No.	Email Address
1.	WP(C) No.1310/2024	Rafiqa Bano vs UT of J&K & Ors.	Mr. Umer Gulzar, Assistant Commissioner, Revenue, Srinagar.	+91-1942477054	acr-dcsgr@jk.gov.in
2.	OWP no.64/2006	Lalita Bhat Vs State of J&K & Ors.	Mr. Syed Shahid Hussain, Tehsildar North	+91-9484001107	tehsildar-north@jk.gov.in
3.	WP(C) No.1422/2020, CCP(S) No.325/2025	Abdul Hamid Taploo Vs UT of J&K & Ors.	Mr. Mohammad Iqbal Zargar, Tehsildar Eidgah	+91-9484001120	tehsildar-eidgah@jk.gov.in
4.	CCP(S) No.390/2022	Hotel Golden Tulip Kashmir Vs Dr. Bilal Mohi ud din	Mr. Umer Gulzar, Assistant Commissioner, Revenue, Srinagar.	+91-1942477054	acr-dcsgr@jk.gov.in
5.	CM(M) No.331/2025	Abdul Aziz Mir Vs Javaid Ahmad Khan & Ors.	Mr. Rayees Ahmed Dar, Tehsildar Shalteng	+91-9484001125	tehsildar-shalteng@jk.gov.in
6.	WP(C) No.255/2023	Mohammad Sultan Bhat & Anr Vs Govt of J&K & Ors.	Mr. Syed Shahid Hussain, Tehsildar North	+91-9484001107	tehsildar-north@jk.gov.in
7.	CCP(S) No.37/2023	Hotel New Prince Inn & Anr Vs Mohammad Aijaz & Anr.	Mr. Umer Gulzar, Assistant Commissioner, Revenue, Srinagar.	+91-1942477054	acr-dcsgr@jk.gov.in
8.	CCP(S) No.447/2023	Abraq Infrastructures LLP Through its Managing Partner Reyaz Ahmad	Mr. Aadil Fareed, Addl. Deputy Commissioner, Srinagar.	+91-1942477033	adcrsgr-jk@gov.in




		Qadri Vs Bhupinder Kumar & Ors.			
9.	CCP(D) No.36/2025	Ishfaq Mir & Ors Vs UT of J&K & Ors.	Mr. Syed Shahid Hussain, Tehsildar North	+91-9484001107	tehsildar- north@jk.go v.in
10.	CCP(S) No.287/2025	M/s Hotel Star of Kashmir Vs Akshay Labroo.	Mr. Umer Gulzar, Assistant Commissioner, Nazool, Srinagar.	+91-1942477054	acnazoolsgrk mr@gmail.c om
11.	LPA No.270/2025	Inhabitants of Block Harwan & Ors Vs UT of J&K & Ors.	Mr. Syed Shahid Hussain, Tehsildar North	+91-9484001107	tehsildar- north@jk.go v.in
12.	CCP(S) No.292/2025	Mohammad Sidiq Bhat Vs Kumar Rajeev Ranjan & Ors.	Mr. Rayees Ahmed Dar, Tehsildar Shalteng	+91-9484001125	tehsildar- shalteng@jk. gov.in
13.	CCP(S) No.241/2025	Jehangir Yaqoob Wani Vs Kumar Rajeev Ranjan & Ors	Mr. Sajad Rasool Shah, Tehsildar South	+91-9484001106	Tehsildar- south@jk.go v.in
14.	WP(C) No.1880/202 5	Mohammad Safdar Joo Vs UT of J&K & Ors.	Mr. Muzamil Zaman, Tehsildar Panthachowk	+91-9419131786	Tehsildar- pchowk@jk. gov.in
15.	WP(C) 1918/2025	Habitants of Dangerpora Tailbal V/s UT of J&K & Ors	Mr. Syed Shahid Hussain, Tehsildar North	+91-9484001107	tehsildar- north@jk.go v.in
16.	WP(C) No. 1098/2025	Anees Jeelani Shah & Ors V/s UT of J&K & Ors.	Mr. Sajad Rasool Shah, Tehsildar South	+91-9484001106	Tehsildar- south@jk.go v.in

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17.	WPC 1965/2025	Mohammad Shafi Wani & Ors V/s UT of J&K & Ors.	Mr. Mohammad Iqbal Zargar, Tehsildar Eidgah	+91-9484001120	tehsildar- eidgah@jk.g ov.in
18.	WPC 1929/2025	Rubeena Farhat and Ors V/s UT of J&K & Ors.	Mr. Kifayat Ali, Tehsildar Chanapora	+91-9484001126	Tehsildar- chanapora@j k.gov.in
19.	CCP(D) 69/2024	Mohammad Afzal Khan and Anr. V/s Owais and Anr.	Mr. Kifayat Ali, Tehsildar Chanapora	+91-9484001126	Tehsildar- chanapora@j k.gov.in
20.	OWP NO. 20/2011	Mohammad Yaseen Matoo & Ors V/s State of J&K & Ors.	Mr. Aadil Fareed, Addl. Deputy Commissioner, Srinagar.	+91-1942477033	adcrsgr- jk@jk.gov.in
21.	WPC 2159/2025 CM 5707/2025	Sehar Sarwar V/s Financial Commissioner Revenue & Ors.	Mr. Sajad Rasool Shah, Tehsildar South	+91-9484001106	Tehsildar- south@jk.go v.in
22.	WPC 2104/2025	Raja Begum & Ors V/s UT of J&K & Ors.	Mr. Mohammad Iqbal Zargar, Tehsildar Eidgah	+91-9484001120	tehsildar- eidgah@jk.g ov.in
23.	OWP No.531/2017	Mst. Saleema & Ors Vs UT of J&K & Ors.	Mr. Syed Shahid Hussain, Tehsildar Khanyar	+91-9484001107	tehsildar- khanyar@jk. gov.in
24.	WPC 1573/2025	Muzaffar Ahmad Bhat V/s UT of J&K & Ors.	Mr. Muzamil Zaman, Tehsildar Panthachowk	+91-9419131786	Tehsildar- pchowk@jk. gov.in
25.	CM No. 4380/2025 in LPA No. 160/2025	UT of J&K & Ors V/s Nazir Ahmad BHat & Ors.	Mr. Umer Gulzar, Assistant Commissioner, Revenue, Srinagar.	+91-1942477054	acr- dcsgr@jk.go v.in

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26.	WP(C) No.2274/202 5	Aftab Ahmed Khan, & Ors V/s UT of J&K & Ors.	Mr. Umer Gulzar, Assistant Commissioner, Revenue, Srinagar.	+91-1942477054	acr- dcsgr@jk.go v.in
27.	WP(C) No. 2262/2025	Mst. Sajah & Ors V/s UT of J&K & Ors.	Mr. Umer Gulzar, Assistant Commissioner, Revenue, Srinagar.	+91-1942477054	acr- dcsgr@jk.go v.in
28.	WP(C) No. 2384/2025	Nazir Ahmad Mir & Ors V/s UT of J&K through FC Rev. & Ors.	Mr. Muzamil Zaman, Tehsildar Panthachowk	+91-9419131786	Tehsildar- pchowk@jk. gov.in
29.	WP(C) NO. 2245/2025	Mohammad Nayeem Qadri V/s FC Rev. & Ors.	Mr. Sajad Rasool Shah, Tehsildar South	+91-9484001106	Tehsildar- south@jk.go v.in
30.	WP(C) NO. 2378/2025	Arshad Rashid Mohammad & Ors V/s FC Rev. & Ors.	Mr. Sajad Rasool Shah, Tehsildar South	+91-9484001106	Tehsildar- south@jk.go v.in
31.	WP(C) No.2476/202 5	Residents of Bhawganwpora Noor Bagh Vs UT of J&K & Ors.	Mr. Mohammad Iqbal Zargar, Tehsildar Eidgah	+91-9484001120	tehsildar- eidgah@jk.g ov.in
32.	WP(C) No.2550/202 5	Dr. Nahida Parveen Vs UT of J&K & Ors.	Mr. Syed Shahid Hussain, Tehsildar North	+91-9484001107	tehsildar- north@jk.go v.in
33.	WP(C) No. 2382/2025	Abdul Majid Bhat V/s UT of J&K & Ors.	Mr. Sajad Rasool Shah, Tehsildar South	+91-9484001106	Tehsildar- south@jk.go v.in
34.	WP(C) No. 2450/2025	Haleema & Anr. V/s UT of J&K & Ors.	Mr. Muzamil Zaman, Tehsildar Panthachowk	+91-9419131786	Tehsildar- pchowk@jk. gov.in

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35.	WP(C) No. 741/2025	Abdul Hameed Bhat & Ors V/s UT of J&K & Ors.	Mr. Umer Gulzar, Assistant Commissioner, Revenue, Srinagar.	+91-1942477054	acr- dcsgr@jk.go v.in
36.	WP(C) No. 2547/2025	Ghulam Qadir Ganaie & Ors V/s UT of J&K & Ors.	Mr. Zubair Ahmad, Sub-Divisional Magistrate, Srinagar (East)	+91-1942483332	dcsgr- jk@nic.in
37.	WP(C) No. 745/2025	Gh. Ahmad & Ors V/s UT of J&K & Ors.	Mr. Umer Gulzar, Assistant Commissioner, Revenue, Srinagar.	+91-1942477054	acr- dcsgr@jk.go v.in
38.	RFA No. 20/2020	Mahjuba Akhter & Ors V/s Syed Mukhtar & Ors.	Mr. Syed Shahid Hussain, Tehsildar Khanyar	+91-9484001107	tehsildar- khanyar@jk. gov.in
39.	CM(M) No.489/2025	Abdul Gaffar Ganai Vs F.C Rev & Ors.	Mr. Sajad Rasool Shah, Tehsildar South	+91-9484001106	Tehsildar- south@jk.go v.in
40.	WP(C) No.2733/202 5	Inhabitants of Village Dangerpora, Tailbal & Ors Vs UT of J&K & Ors.	Mr. Syed Shahid Hussain, Tehsildar North	+91-9484001107	tehsildar- north@jk.go v.in
41.	WP(C) No.2837/202 5	Mushtaq ahmad Rafiqee & Ors Vs UT of J&K & Ors.	Mr. Kifayat Ali, Tehsildar Chanapora	+91-9484001126	Tehsildar- chanapora@j k.gov.in
42.	WP(C) No.2912/202 5	Syed Parvaiz Safvi & Ors Vs UT of J&K & Ors.	Mr. Mohammad Iqbal Zargar, Tehsildar Eidgah	+91-9484001120	tehsildar- eidgah@jk.g ov.in
43.	WP(C) No.2905/202 5	Inhabitants of Village Badiwader Vs UT of J&K & Ors.	Mr. Mohammad Iqbal Zargar, Tehsildar Eidgah	+91-9484001120	tehsildar- eidgah@jk.g ov.in

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